

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 175/2023/EZ



In The Matter of:

In Re: "Questions arise over Limited AQI monitoring machines in Kolkata compared to Delhi, Mumbai" News Item published in the Lokmat Times English dated 27.11.2023.

... Applicant

Versus

State of West Bengal & Ors.

... Respondents



AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 04, KOLKATA MUNICIPAL CORPORATION.

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Filed by

*Sibojyoti Chakrabarti*

SIBOJYOTI CHAKRABARTI

Advocate

For The Kolkata Municipal Corporation

Email: [subho.advocate@gmail.com](mailto:subho.advocate@gmail.com)

(M): 9007035534

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AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 04, KOLKATA MUNICIPAL CORPORATION.

I, Partha Sarathi Samanta, S/o Bhupal Chandra Samanta, aged about 52 years, by faith- Hindu, by occupation-service, and presently posted as Deputy Chief Engineer, Civil Central & Nodal Officer, NCAP, CME, Civil department, Kolkata Municipal Corporation, having office at 5, S. N. Banerjee Road, Kolkata: 700013, do hereby solemnly affirm and declare as follows:-

1. That, I am presently posted as Deputy Chief Engineer, Civil Central & Nodal Officer, NCAP, CME, Civil department, Kolkata Municipal Corporation, having office at 5, S. N. Banerjee Road, Kolkata: 700013 and I am well acquainted with the facts and circumstances of

the case and as such I am competent to swear, sign and affirm this affidavit.

2. That this affidavit is filed in compliance to the Solemn Order dated 29.11.2023, & 09.01.2024, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

3. That the population within the Kolkata Municipal Corporation area is 45 (Forty Five) Lakhs <sup>(Approx)</sup> as per 2011 census. The KMC (Kolkata Municipal Corporation) is having 5 (five) automatic and 13 (Thirteen) manual Air Quality Monitoring Station which is made as per the guidelines For Ambient Air Quality Monitoring issued by the Central Pollution Control Board, Dated April, 2003.

Photocopy of the relevant extract of the guideline issued by the CPCB as contained is annexed herewith and marked with the letter 'R-1'.

4. That 13 (Thirteen) manual Air Quality Monitoring Station are situated at the following places:

- (i) Baishnabghata
- (ii) Behala Chowrasta
- (iii) Beleghata
- (iv) Gariahat
- (v) Hide Park
- (vi) Mominpore
- (vii) Moulali
- (viii) Picnic Garden
- (ix) Shyambazaar



- (x) Tollygunge
- (xi) Topsia
- (xii) Ultadanga
- (xiii) Minto Park
5. That 5 (Five) Automatic Air Quality Monitoring Station are situated at the following places:
- (i) Birla Industrial & Technological Museum, Ballygunge
- (ii) Bidhannagar \*
- (iii) Victoria
- (iv) Indian Association for the Cultivation of Science, Jadavpur
- (v) Fort William \*
- (vi) Rabindra Sadan
- (vii) Rabindra Bharati Univeristy.

That Bidhannagar and Fort William are not considered within KMC Area.

6. That the main work of Air Quality Monitoring is to be done by the West Bengal Pollution Control Board.
7. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me

*Sibojyoti Chakrabarti*  
Advocate  
07.02.2024  
For The K.M.C



*Partha Sarathi Samanta*

Dy. Chief Engineer (C) Central  
K.M.C.

Deponent

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**VERIFICATION**

Verified at Kolkata by the deponent above named on this the <sup>07<sup>th</sup></sup> day of February, 2024 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to <sup>6</sup>, are true to my information derived from records and rest are my respectful submission before this Hon'ble Tribunal.

*Partha Suman Samanta*

Dy. Chief Engineer (C) Central  
K.M.C.

Deponent

Identified by me

*Sibojyoti Chakrabarti*

Advocate  
For The K.M.C

07.02.2024



*Samir Bhattacharya*  
Notary, Govt. of India  
Regd. No. 940/97  
City Civil Court, Calcutta

Solemnly Affirmed  
Declared before me U/S 1...  
CPC / U / S 297 (C) CRPC

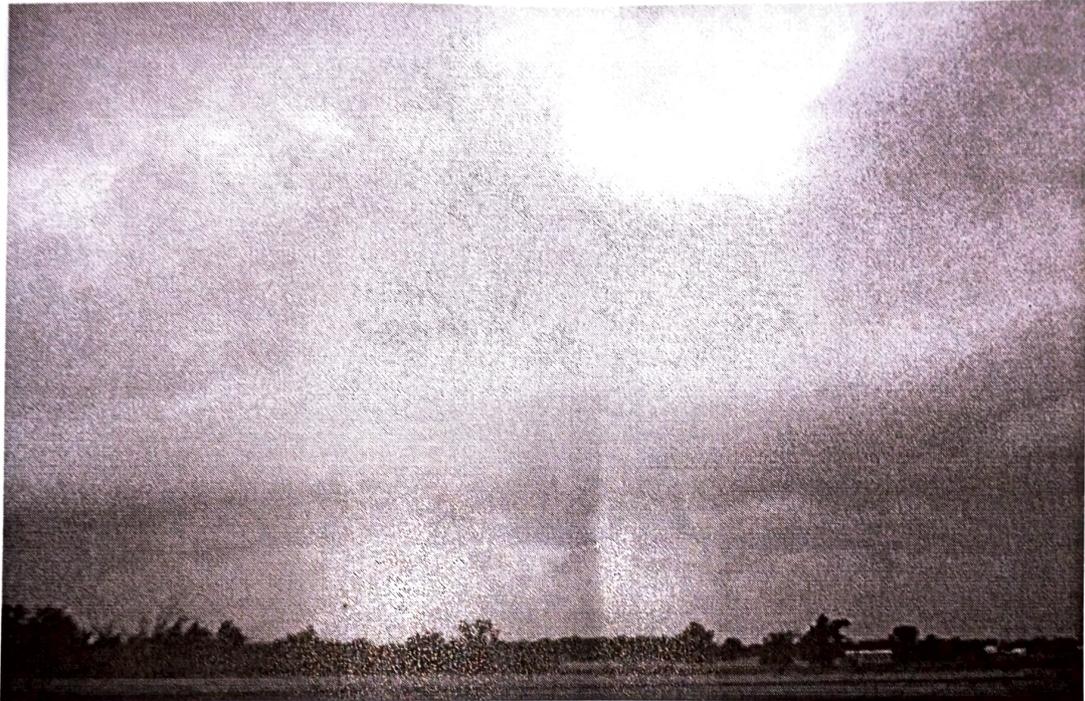
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07 FEB 2024

NATIONAL AMBIENT AIR QUALITY MONITORING  
SERIES : NAAQMS/ ... /2003-04

# Guidelines for Ambient Air Quality Monitoring



**CENTRAL POLLUTION CONTROL BOARD  
MINISTRY OF ENVIRONMENT & FORESTS**

Website: [www.cpcb.nic.in](http://www.cpcb.nic.in)

e-mail: [cpcb@alpha.nic.in](mailto:cpcb@alpha.nic.in)

**April, 2003**

- The variability of pollutant concentration over the area to be covered
- The data requirements, which are related to the monitoring
- Pollutant to be monitored and
- Population figures which can be used as indicators of criticality both from view of likely air quality deterioration as also health implications.

A general guide to the no. of minimum stations and its distribution needed for monitoring trends of the common pollutants in urban areas based on population consideration is recommended in the Table. 4.2 as per IS 5182 Part 14; 2000. These criteria is for reference only, actual criteria followed at site must be based on compromise between available resources and site specific parameters such as size of the area to be covered, variability in pollutants concentration etc.

**Table 4.1 : Recommended Minimum Number of Stations, Population-wise**  
(Source: IS : 5182 (Part 14), 2000).

Pollutant	Population of Evaluation Area	Minimum No. of AAQ Monitoring Station
✓ SPM (Hi-Vol.)	<100 000	4
	100 000- 1000 000	4+0.6 per 100 000 population
	1000 000 – 5000 000	7.5 + 0.25 per 100 000 population
	>5000 000	12 + 0.16 per 100 000 population
SO <sub>2</sub> (Bubbler)	<100 000	3
	100 000- 1 000 000	2.5+0.5 per 100 000 population
	1000 000 - 10 000 000	6+0.15 per 100 000 population
	>10 000 000	20
NO <sub>2</sub> (Bubbler)	<100 000	4
	100 000- 1000 000	4+0.6 per 100 000 population
	>1000 000	10
CO	<100 000	1
	100 000- 5 000 000	1+0.15 per 100 000 population
	>5 000 000	6+0.05 per 100 000 population
Oxidants	-do-	-do-

For other monitoring objectives, particularly in relation to epidemiological studies, the nos. will have to be increased. There are several other modifying factors as follows :

- In highly industrialized cities the no. of stations for SPM and SO<sub>2</sub> must be increased.

**Manual Stations:**

1. Baishnabghata
2. Behala Chowrasta
3. Beliaghata
4. Gariahat
5. Hide Park
6. Mominpore
7. Moulali
8. Picnic Garden
9. Shyambazar
10. Tollygunge
11. Topsia
12. Ultadanga
13. Minto Park

**Automatic Stations:**

1. Birla Industrial & Technological Museum, Ballygunge
2. Bidhannagar
3. Victoria
4. Indian Association for the Cultivation of Science, Jadavpur
5. Fort William
6. Rabindra Sarabar
7. Rabindra Bharati University

**Fort William & Bidhannagar are outside KMC jurisdiction**

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